GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3515 ANSWERED ON:04.08.2014 PRIVATE PILOT TRAINING INSTITUTES Patel Smt. Anupriya Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the number of pilots trained by Private Pilot Training Institutes has increased during the past few years and if so, the details thereof:
- (b) whether these Private Pilot Training Institutes are having proper training facilities to train pilots and if so, the details thereof along with the number of pilots who have been granted pilot licence during the last three years and the current years, and
- (c) The role of the Government /Directorate General of Civil Aviation in granting commercial pilot licence to those pilots who come from Private Pilot Training Institutes?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

a): No separate data, regarding pilots coming from private and government pilot training institute, is maintained by DGCA. However, the total number of Commercial Pilot Licence issued during the year of 2011, 2012 & 2013 are as follows:

Year	Total No. of CPL issued
2011	823
2012	654
2013	591
Jan`14 - June 14	383

- b): The approval for flying training institutes is granted by DGCA after ensuring that it meets the regulations laid down in the following Civil Aviation Requirements which also covers proper training facilities:-
- Civil Aviation Requirements, Section-7, Series-D part-I on Approval of Flying Training Institutes
- Civil Aviation Requirements, Section-7, Series-D part-II on Guidelines For Safety Oversight and Surveillance of Flying Training Institutes
- Civil Aviation Requirements, Section-7, Series-D part-V on Criteria for approval of Chief Flying Instructor and Flight Instructor -in-charge for Flying Training.
- (c): DGCA ensures compliance of requirements laid down in Schedule-II section-J before issue of CPL. The training carried out in DGCA approved flying training institute is considered for issue of CPL.